

(b) the amount recovered from them, year-wise?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A.K. PANJA): (a) The number of Income-tax defaulters are in thousands and the number varies from day to day. Therefore it is not possible to furnish the number of defaulters during 1987-88 and 1988-89. However if information is required as on a particular date, the same can be furnished.

(b) During 1987-88, out of the total arrear demand of Rs. 3695.03 crores, a sum of Rs. 1846.81 crores were reduced/recovered. During 1988-89, out of the total arrear demand of Rs. 4211.91 crores, a sum of Rs. 1768.69 crores were recovered/reduced

Export of Engineering Goods

2704. SHRI ABDUL HAMID: Will the Minister of COMMERCE be pleased to state:

(a) whether there was any decline in the exports of engineering goods, electronic items automobile parts and sugar in 1986-87 and 1987-88;

(b) if so, what are the reasons therefor; and

(c) the steps taken to revise the trend?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI): (a) and (b). The following are the figures of export during 1986-87 and 1987-88

Value in Rs. crores

<i>Item of Export</i>	<i>1986-87</i>	<i>1987-88</i>
Engineering goods	1043.73	1105.00
Electronic items including software	160 00	250.00
Automobile parts	46 93	45.00
Sugar	18.48	13.93

There has been no significant decline in the above exports except in the case of sugar where a slight decline has been noticed. Exports of sugar in 86-87 and 87-88 consisted mainly of exports against preferential quotas to the USA and to the EEC and small amounts to Nepal against bilateral treaty. The amount of sugar exported was therefore determined by the above quotas and obligations under the bilateral treaty.

(c) Does not arise.

[*Translation*]

Loans advanced by Nationalised Banks in Rural Kanpur

2705. SHRI JAGDISH AWASTHI: Will the Minister of FINANCE be pleased to state:

(a) the number of the nationalised bank branches functioning in rural Kanpur;

(b) the amount of loan disbursed by